

Government of Jammu & Kashmir
Housing & Urban Development Department
Civil Secretariat-Jammu

Notification
Jammu, the 29th March, 2022

S.O. 134 .-In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Shri Munwar Din Butt S/o Sh Abdul Gani Butt, Member Ward No.7, Municipal Committee, Thathri, for being declared as Vice-President of the Municipal Committee, Thathri, for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-
(Dheeraj Gupta) IAS
Principal Secretary to the Government,
Housing and Urban Development Department

No:HUD-LSG0ULBJ/9/2022-01(C.No.144720)

Dated: 29.03.2022

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Principal Secretary to the Government, General Administration Department.
3. Chief Electoral Officer, J&K, Jammu.
4. Divisional Commissioner, Jammu.
5. Secretary to the Government, Department of Law Justice and Parliamentary Affairs.
6. Special Secretary to Chief Secretary, J&K.
7. Deputy Commissioner, Doda.
8. Director, Urban Local Bodies, Jammu.
9. General Manager, Ranbir Government Press, Jammu, for publication, in the Government Gazette.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. Shri Munwar Din Butt S/o Sh Abdul Gani Butt, Member Ward No. 7, Municipal Committee, Thathri.
12. Executive Officer, Municipal Committee, Thathri.
13. Master file/ Stock file/ I/c Website.

(Handwritten signature)
29.03.22

(Thannaji Bhat)

Under Secretary to the Government

(Handwritten initials)
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